## GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

### LOK SABHA UNSTARRED QUESTION NO.4251 TO BE ANSWERED ON 13<sup>TH</sup> DECEMBER, 2019

# MATERNAL MORTALITY RATE

#### **4251. SHRI JAI PRAKASH:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has acquired the data on Maternal Mortality Rate (MMR) from all States/UTs in recent past;
- (b) if so, the details thereof, State/UT-wise during the period 2014-2016; and
- (c) the details of States/UTs which have achieved National Health Policy target of MMR 100 per lakh live births well ahead of 2020?

# ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY)

(a) & (b): Registrar General of India has provided estimates on Maternal Mortality Ratio using the Sample Registration System (SRS) for 19 states of India in the recent report of SRS 2015-17.

The details of the maternal mortality ratio State/UT- wise during 2014-16 and 2015-17 is placed at annexure A.

(c) The details of States/UTs who have achieved National Health Policy target of MMR 100 per lakh live births well ahead of 2020 is placed at annexure B.

# **State-wise Maternal Mortality Ratio (MMR)**

	MMR-SI	RS	
Sl. No	India/States	2014-16	2015-17
	India	130	122
1	Andhra Pradesh	74	74
2	Assam	237	229
3	Bihar	165	165
4	Jharkhand	165	76
5	Gujarat	91	87
6	Haryana	101	98
7	Karnataka	108	97
8	Kerala	46	42
9	Madhya Pradesh	173	188
10	Chhattisgarh	173	141
11	Maharashtra	61	55
12	Odisha	180	168
13	Punjab	122	122
14	Rajasthan	199	186
15	Tamil Nadu	66	63
16	Telangana	81	76
17	Uttarakhand	201	89
18	Uttar Pradesh	201	216
19	West Bengal	101	94

# States/UTS who have achieved National Health Policy target of MMR 100 per lakh live births

Sl. No	India/States	2015-17
1	Andhra Pradesh	74
2	Jharkhand	76
3	Gujarat	87
4	Haryana	98
5	Karnataka	97
6	Kerala	42
7	Maharashtra	55
8	Tamil Nadu	63
9	Telangana	76
10	Uttarakhand	89
11	West Bengal	94

Source: Sample Registration System Report of Registrar General of

India